

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

TP No. 199A/2016 with TP No. 199/397-398/NCLT/AHM/2016
CA no. 112 of 2013 with C.P. No. 198/397-398/NCLT/AHM/2007


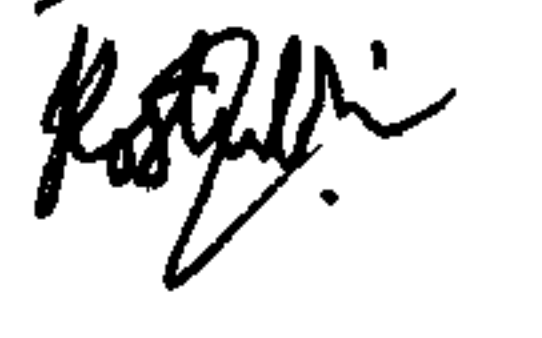
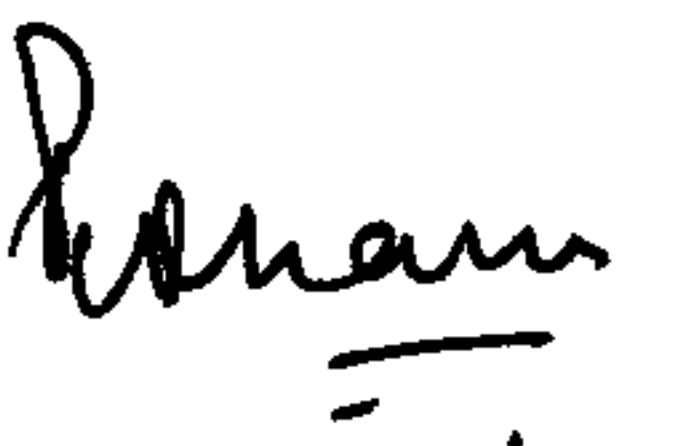
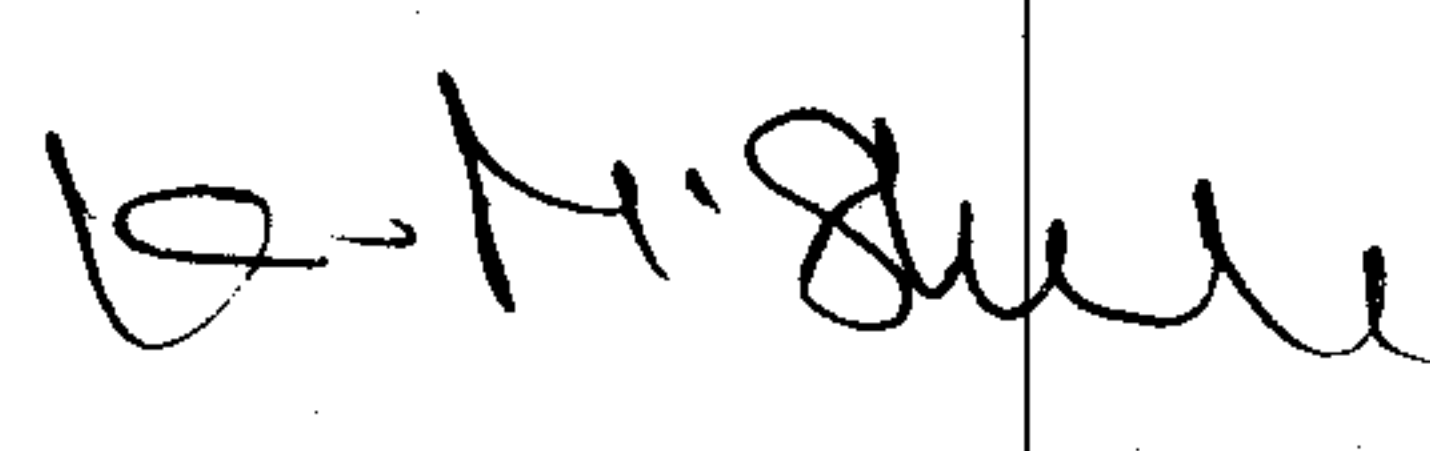

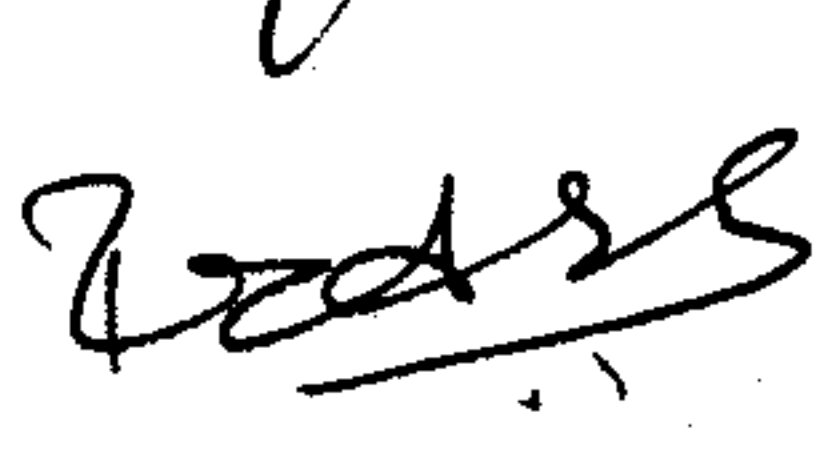
Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017**

Name of the Company: Jagran Prakashan Ltd.
V/s.
Jagran Publication Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MR. DHURUV DEWAN	Advocate	Petitioner	
2.	MR. KOSTUMBH DEVNANI	"	"	
3.	Mr. Saurabh Soparkar, Senior Advocate	Advocates	Resp. No. 5 P6	
4.	Poonam Mathur			
5.	Krishna Bani for Singh & Co.			
6.	Mr. M. Shukla	Adv.	Resp. 3	
7.	Ms. Pooja Bhardwaj for Trivedi's Law Office	Adv.	Resp. No 7	
8.	Rohan A. Shah along with Pawan Kumar	Advocate	Respondent no. 2	

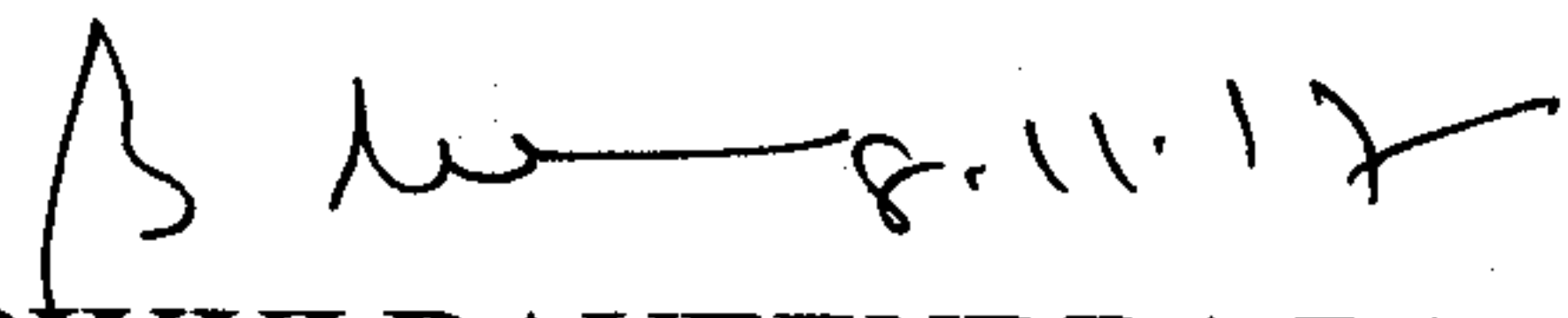
ORDER

Learned Advocate Mr. Dhruv Dewan with Learned Advocate Mr. Kostumbh Devnani present for Original Petitioner. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Ms. Poonam Mathur present for Original Respondents no. 5 and 6. Learned Advocate Mr. Krishna Mohan Shukla present for Original Respondent no. 3. Learned Advocate Ms. Pooja Bhardwaj i/b Trivedi Law

Office present for Original Respondent no 7. Learned Advocate Mr. Rohan Shah present for Original Respondent no. 2.

Learned Counsel appearing for applicant in IA 363/2017 represented that he filed an appeal against the order dated 18.09.2017 passed by this Tribunal.

List the matter on 14.12.2017 for hearing arguments of Respondents.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 08th day of November, 2017.